## GOVERNMENT OF NCT OF DELHI DEPARTMENT OF TRADE AND TAXES, (POLICY BRANCH) VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI - 110 002

No.F.7(420)/Policy/VAT/2011/773-780

## **CIRCULAR NO. 12 OF 2011-12**

Vide Circular No. 8 dated 08.09.2011, the dealers were required to file the returns (DVAT-16 and Form-I) along with Annexures 2A & 2B through the new software application w.e.f. 20.09.2011. Vide Circular No. 11 dated 20.09.2011 the last date of on-line filing of the return for the tax period August, 2011 along with Annexure 2A & 2B through the new software application was extended to 05.10.2011, the hard copy of which was required to be filed by 07.10.2011.

The Sales Tax Bar Association has represented to Commissioner, VAT for further extension. Considering the request of the Sales Tax Bar Association, the Commissioner, VAT, in exercise of the powers conferred on him under Rule 49A of the DVAT Rules, 2005, has extended the last date of on-line filing of the return for the tax period of August, 2011 along with Annexures 2A & 2B through the new software application to 14.10.2011 and the hard copy of the return may be filed by 17.10.2011.

However, the tax due for the above mentioned tax period shall be deposited as per the provisions of Section 3(4) of the DVAT Act, 2004. Penalty on late deposit of tax due shall be imposed as applicable.

This issues with the approval of the Commissioner, VAT.

(Hemant Kumar) AVATO (Policy)

Dated: 03.10.2011

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Copy to:-

1. PS to the Commissioner, VAT, Department of Trade and Taxes.

- 2. All Special/Additional/Joint Commissioners, Department of Trade and Taxes.
- 3. All VATOs/AVATOs of Wards of Operations through Zonal Joint/Additional Commissioners, Department of Trade and Taxes.
- 4. Dy. Director (Policy), Department of Trade and Taxes.
- 5. All VATOs/AVATOs Front Office/CRC Cell/PR Branch/TPS/Legal Service Cell/CFC, Department of Trade and Taxes.
- 6. AVATO (System), Department of Trade and Taxes, with the request to upload the circular on the website of the department.
- President, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P. Estate, New Delhi.
- 8. Guard File.

(Hemant Kumar) AVATO (Policy)